

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

25. M.A. 4082/2019  
M.A. 4081/2019  
IN  
C.P. 4526/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: Manoj Chaturvedi &Ors.

V/s

Indian Motion Pictures Producers Association &Ors

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

None appeared on either side, despite listing the matter under the  
caption appearance of the petitioner/dismissal of the company petition.

It seems the petitioner is not interested in prosecuting the above  
Company Petition. Hence the above company petition is dismissed for  
non-prosecution.

In view of the of the dismissal order of the company petition therefore,  
both the M.As. have become infructuous.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)